

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Satish Kumar
CC No. 79/2019

25.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.
Accused Satish Kumar is present alongwith Id. counsel
Sh. H. L. Chopra

Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Counsel for the accused is not willing to record the statement of accused through video conference and requested to record the same when the courts resume their normal functioning.

On request, let the matter be listed on **04.09.2020** for SA.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/25.08.2020